

these matters we are going to draw no rigid line about it.

**Shri Hari Vishnu Kamath:** But unfortunately Konkani is not included in the Eighth Schedule to the Constitution.

**Mr. Speaker:** Order, order. I have requested so many times that hon. Members should not shoot up their questions without looking at me even.

**Shri Hari Vishnu Kamath:** It is not a question.

**Mr. Speaker:** It is a continuation of the same thing. If it is not a question, then it need not be answered. Dr. M. S. Aney.

**Dr. M. S. Aney:** There is some trouble about the script also. The script that was used in the Portuguese time was the Roman Script. And instead of that the demand has been made by the people of Goa that the script should be Devanagari. Does Government contemplate to give effect to that?

**Mr. Speaker:** That he has said already. He said that the Devanagari script is going to be adopted.

**Shri Jawaharlal Nehru:** I said that is the present proposal, that for the Konkani language the Devanagari script was recommended.

**Shri Nath Pai:** May I ask the Prime Minister if he is aware that there is no such dichotomy between Konkani and Marathi and both the greatest Indian philologists, and also the Portuguese, have held them to be one—Dr. Gune and Dr. Bhandarkar?

**Mr. Speaker:** Order, order.

**Shri Jawaharlal Nehru:** I am not prepared to accept that statement.

**Shri Nathi Pai:** But certainly you respect them?

**Shri Jawaharlal Nehru:** Not at all, because I have seen that experts disagree about that. I am no expert, but all I can say is that experts, even doctors, disagree.

**Shri Nath Pai:** Certainly Bhandarkar and Gune, and Grearson and Cunha de Rivara are great philologists and they have said....

**Mr. Speaker:** Order, order. He should not continue like that. He is arguing.

**Shri Nath Pai:** I am putting a question.

**Mr. Speaker:** There was no question.

**Shri Nath Pai:** I want to know whether he sees any dichotomy in them.

**Mr. Speaker:** Next question.

### Indians in Kenya

\*1548. **Shri Ravindra Varma:** Will the Prime Minister be pleased to state:

(a) whether any memorandum has been received from civil servants in Kenya who are of Indian origin requesting Government of India to intercede with the British Government in favour of their efforts to obtain security of service conditions, compensation and pension in the new set-up emerging in Kenya; and

(b) if so, what action Government propose to take in this regard?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) No, Sir. However, Government is seized of this problem.

(b) Government of India have conveyed their views on the matter to the British Government.

**Shri Ravindra Varma:** Is the Government aware that the British Government has rejected the demand that the Asian non-designated civil servants in Kenya have made in respect of the conditions referred to in the question, while the Government has accepted similar demands made by the expatriate European civil servants? And, if so, has Government received or asked for any report from our Commission in Nairobi?

**Shrimati Lakshmi Menon:** Yes, we have reports from our Commission, and also during my recent visit to Kenya and Tanganyika I have myself interviewed the people concerned. The Government does make a difference between the designated and the non-designated civil servants; and in the case of the non-designated civil servants the majority of them are Asians. Therefore the compensation for loss of career is not given.

**Shri Ravindra Varma:** Has it come to the notice of the Government that the President of the Kenya Civil Services Association has characterised the treatment meted to Asian civil servants as "mental apartheid" and accused the British Government of "treating Asian civil servants with contempt" and if so, does the Government propose to take any action to ensure that civil servants of Indian origin are not discriminated against whether for instance the Prime Minister has any intention of raising this question either in informal or formal conversations at the time of the forthcoming Commonwealth conference?

**Mr. Speaker:** He is trying to bring in so many questions under one supplementary question.

**Shri Ravindra Varma:** It is one question.

**Mr. Speaker:** He reads a long statement first and then puts the question.

**Shri Ravindra Varma:** It is not a statement. I have submitted the question.

**Shrimati Lakshmi Menon:** As regards the second part, the Government of India have conveyed their views on the matter to the British Government. As far as the East African Union is concerned, conversations at the time of the forthcoming Commonwealth conference-citizens. We have taken up the matter.

### Indian Immigrants to U.K.

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\*1549. { **Shrimati Renuka Ray:**  
          { **Shri D. C. Sharma:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that persons holding genuine Indian passports have been held up by the Immigration Officers at London Airport;

(b) whether this has been brought to the notice of the U.K. Government; and

(c) if so, with what results?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Two persons holding genuine Indian passports were held up by the Immigration Officers at the London Airport on the 22nd January, 1962, and the 29th May, 1962, respectively.

(b) Yes, Sir. The cases were brought to the notice of the U. K. Government.

(c) The persons concerned were finally permitted entry into the U.K. on the intervention by our High Commission.

**Shrimati Renuka Ray:** Is it a fact that one of these persons was kept for three days in a detention camp in spite of the fact that the Indian High Commission pointed out that he was a genuine Indian citizen holding a genuine passport?

**Shri Dinesh Singh:** One of them was kept in detention for some time. It was because his nationality was not clearly established at that stage. As soon as that was done, he was released.

**Shrimati Renuka Ray:** Is it a fact that the High Commissioner Shri Chagla has said that the treatment of Indians in this regard is still continuing to be bad and that they are still being harassed? The Indian High Commissioner made a statement that Indians are being harassed and that